

Statement II*Funds sanctioned to the State Governments for conducting short training courses in soil testing*

Name of the State	Money approved		Money approved
	1975-76	1976-77	1977-78
1 Karnataka	Nil	4,000	3,768
2 Kerala	Nil	4,000	8,000
3 Himachal Pradesh	Nil	4,000	6,800
4 Uttar Pradesh	Nil	12,000	12,000
5 Gujarat	Nil	8,000	7,808
6 Rajasthan	Nil	4,000	8,000
7 Orissa	Nil	4,000	3,642
8 Tamil Nadu	Nil	12,000	12,000
9 Madhya Pradesh	Nil	8,000	12,000
10 Maharashtra	Nil		3,541
11 West Bengal	Nil		3,932
12 Haryana	Nil		8,000
13 Andhra Pradesh	Nil		4,000
14 Assam	Nil		8,000*
TOTAL		60,000	1,01,491

*Funds approved by Government of India for conducting courses in Assam. The Officer from Nagaland, Arunachal Pradesh, Mizoram, Manipur, Tripura and Meghalaya were also to be invited in this training. However, the State Government has intimated that no expenditure has been incurred as no training was conducted.

Affiliation of College to North-East Hill University

2957 SHRI BAKIN PERTIN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state—

(a) whether it is a fact that the students of Arunachal Pradesh through their duly elected representatives had been urging the authorities to facilitate affiliation of the only college in Arunachal Pradesh, namely, Jawahar Lal Nehru College at Pasighat, with North East Hill University at Shillong,

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(b) the reasons for not getting the college affiliated with North-East Hill University, and

(c) whether the Government have any plans to set up a University in Arunachal Pradesh?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER) (a) and (b) According to the information received from the Government of Arunachal Pradesh, there were representations from students of the Jawahar Lal Nehru College with North-Eastern Hill University for the

reason that the Gauhati University, to which the college is presently affiliated, proposed to discontinue English as medium of instruction. As the Gauhati University subsequently decided to retain English as medium of instruction for next 10 years and the Government of Arunachal Pradesh as well as the Pradesh Council considered the continued affiliation of the college with the Gauhati University as administratively convenient, the affiliation of the college with the North-Eastern Hill University was not sought.

(c) The Government of Arunachal Pradesh have a proposal under consideration to establish a university in Arunachal Pradesh.

Vacancies of Draftsman Grade III in C.P.W.D.

2956. SHRI T. S. NEGI: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether approximately 200 vacancies of D/Man Grade III in C.P.W.D. have occurred due to opening of new offices and promotions etc;

(b) if so, how many vacancies have been filled up so far and what is the policy to fill up the remaining posts;

(c) whether it is also a fact that department has withdrawn the post of D/Man Grade III (Civil and Elect.) from Sub-Division; and

(d) if so, what are the reasons therefor?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKET): (a) Yes, Sir.

(b) 39 posts have been filled up in the new units. Further action is being taken to fill up the vacancies in the new units recently sanctioned,

where ban is not attracted. In case of vacancies in the existing units, there is a ban on filling up the posts. On account of this ban, it has not been possible to fill up these posts.

(c) No, Sir.

(d) Does not arise.

Development of Fish Port at Kasarveli, Maharashtra

2959. SHRI BAPUSAHED PAR-ULEKAR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Maharashtra Government has submitted a scheme and an estimate of Rs. 1,48,470 to the Central Government for development of fish port at Kasarveli in Ratnagiri Taluka in Maharashtra and so far no action has been taken on the same; and

(b) what Government propose to do in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) A proposal was received from the Government of Maharashtra in July, 1973 for providing (a) Drying platforms (1 & 2), (b) Ramp, (c) Sheds (2 Nos.) and (d) Urinal block (2 Nos.) at a total cost of Rs. 1,48,470. Out of the five items of work proposed in the estimate, only two items, viz., Ramp and Shed were admissible for Central assistance in accordance with the approved pattern of Central assistance for the Fifth Five Year Plan, communicated to all the State Governments in February, 1975. Since the cost of the two eligible items was only Rs. 12,353, it was felt that the Central Government should not take upon itself to undertake such minor works which could easily be accommodated in state plan scheme. Accordingly the Scheme was not sanctioned.